

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **02.02.2023** (THURSDAY)
CHENNAI BENCH (VIRTUAL MODE)
10.30AM

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No. 14/2023 For Condone Delay IA No. 37/2023 For Stay IA No. 36/2023	Regen Powertech Pvt. Ltd. Vs TVH Energy Resources Pvt. Ltd. WITH	Mr. B Thilak Narayanan	Mr. Arjun Suresh For Caveator
2	Comp App (AT) (CH) (Ins) No. 29/2023 For Condone Delay IA No. 97/2023	Regen Powertech Pvt. Ltd. Vs Madhusudhan Khemka	Mr. B Thilak Narayanan	
3	Comp App (AT) (CH) (Ins) No. 27/2023 For Stay IA No. 91/2023 For Exemption IA no. 92 & 93/2023	Alchemist Asset Reconstruction Company Ltd. Vs Sapan Mohan Garg	M/s G&P Partners	

For Rectifications (For Compliance)

S.No	Efiling no.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	9805111/00447/2021 (Diary No. 767/2021)	M/s Pigment and Chemical Industries Pvt. Ltd. Vs Shivdutt Bannenje	Mr. Avishek Das	
5	9805118/00898/2021 (Diary No.879/2021)	Uppala Srinivas Vs S.Rajendran	Mr. Chirag Gupta	

For Hearing (Part Heard):

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
6	TA No. 71/2021 (Comp App (AT) 248/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors WITH	Mr.Aditya Kumar	Mr. Mani Bhadra-R1, R3 Mr. Arun Karthik Mohan- R2 M/s. Kirit Javali-R4
7	TA No. 72/2021 (Comp App (AT) 247/2019)	Pramerica ASPF II Cyprus Holding Ltd Vs Metro Corp Infrastructure Ltd & Ors	Mr.Aditya Kumar	Mr. Mani Bhadra-R1, R3 M/s. Kirit Javali-R4
8	Comp App (AT) (CH) (Ins) No.158/2022 For Stay IA No. 367/2022 For Exemption IA No. 368/2022 For Urgent Listing IA No. 369/2022 For Additional docs. IA No. 545/2022 For Adv. Hg. IA No. 808/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr. WITH	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2
9	Comp App (AT) (CH) (Ins) No.170/2022 For Exemption IA No. 391/2022 For Urgent Listing IA No. 392/2022 For Additional docs IA No. 546/2022 For Adv. Hg. IA No. 809/2022	Suspended Management of Apex Meadows Pvt. Ltd Vs. Baisetty Ajay Kumar & Anr	Mr. K. Gowtham Kumar	Mr. Anant Merathia R1 Mr. Nithin Chowdary Pavuluri-R2

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10	Comp App (AT) (CH) No. 36/2022	PA Hamza Vs T.P Anil kumar & 11 Ors	Ms.Harshini Jhothiraman	M/s Shardul Amarchand & Co R1- R4 Mr. Alishan Naqvee R5-R12

11	Comp App (AT) (CH) (Ins) No. 199/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
12	Comp App (AT) (CH) (Ins) No.200/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
13	Comp App (AT) (CH) (Ins) No. 201/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
14	Comp App (AT) (CH) (Ins) No.202/2022	Bank of India Vs Pavan Kankani and Anr WITH	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
15	Comp App (AT) (CH) (Ins) No. 203/2022	Bank of India Vs Pavan Kankani and Anr	Mr. R. Umasuthan, Mr. K Bhaskar	Mr. Pavan Kankani, Erstwhile IRP/RP/R1
16	Comp App (AT) (CH) (Ins) No. 419/2022	Indo Shell Mould Ltd. Vs ISPT India Pvt Ltd	M/s Ramani & Shankar Advocates	Mr. ML Ganesh Caveator
17	Comp App (AT) (CH) (Ins) No. 181/2022 For Exemption IA No. 411/2022 For Stay IA No. 410/2022 Leave to file IA No. 412/ 2022	Puissant Towers India Pvt. Ltd Vs Neueon Towers Ltd & 9 Ors.	Mr. Sandeep Bajaj	Ms. K. Purna Chandra Rao
18	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd	Mr. R Subramanian	M/s Shivakumar & Suresh
19	Comp. App (AT) (CH) (Ins) No. 173/2022 For Stay IA No. 397/2022	Mohd.Arif Imtiyaz Vs Shri Uday Gopichand Sanghi & 2 Ors	Mr. Raja Shekar Rao Salvaji	M/s Surana & Surana- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
20	Comp App (AT) (CH) (Ins) No. 302/2021 For Stay IA No. 639 & 641/2021 For Dispense With IA No. 640/2021 To Implead IA No. 97, 340 & 622/2022 To Vacate IA No. 92/2022 For Adv. Hg. IA No. 942 & 1052/2022	Kineta Global Limited Vs IDBI Bank Limited & 9 Ors WITH	P. Wilson Associates	Varun Srinivasan R1-R6 Mr. J Manivannan- R7 Mr. NP. Vijaykumar R8 Mr. Akhil Bhansali- R9
21	Comp App (AT) (CH) (Ins) No. 8/2022 To Implead IA No. 621/2022	V Venkata Sivakumar Liquidator, The Jeypore Sugar Co. Ltd Vs IDBI Bank Ltd & 8 Ors	Mr. V. Venkata Sivakumar	Mr. Varun Srinivasan R1-R6 Mr. Akhil Bhansali- R9
22	Comp App (AT) (CH) (Ins) No.156/2021 For Condone Delay IA No. 315/2021 For Urgent Hearing IA No. 316/2021	Amit Chandrakant Vaishnav - Shareholder of Mega Food Products Madras Pvt Ltd. Vs MD Overseas Ltd. & Anr	Mr. K Gaurav Kumar	Mr. J. Manivannan
23	Comp App (AT) (CH) (Ins) No. 161/2022 For Adv. Hg. IA No. 498/2022 For Additional Docs. IA No. 544/2022 For Adv. Hg. IA No. 940/2022	Sterling and Wilson Private Limited Vs Embassy Energy Private Limited	Mr. Anirudh Krishnan	Mr. A Murali
24	Comp App (AT) (CH) (Ins) No. 291/2022 For Stay IA No. 611/2022	MD Overseas Ltd. Vs. Amit Chandrakant Vaishnav & Anr	Mr.Ramasubramania m Raja	Mr. K Gaurav Kumar, CS- R1 Mr. Arvind AS- R2
25	Comp. App (AT) (CH) (Ins) No. 297/2021	PPG Asian Paint Pvt Ltd Vs DSC Motor Pvt Ltd	Mr.S. Kaushik Ramaswamy	
26	Comp App (AT) No. 8/2022 For Condone Delay IA No. 67/2022	Servocraft HR Solution Pvt Ltd & 3 Ors Vs M G Helen & 2 Ors	Mr. K.R.Hariharan, Mr.K. Sreedharan	Mr.S. Ravi Caveator for R1-R3

27	Comp App (AT) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 For Amendment of appeal IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4
28	Comp App (AT) (CH) (Ins) No. 171/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxm
WITH				
29	Comp App (AT) (CH) (Ins) No. 172/2022	Employees Provident Fund Organization Vs G Madhusudanan Rao	Mr.MS Viswanathan	Ms. Mumaneni Vazra Laxm
30	Comp App. (AT) (CH) (Ins) No. 220/2022 For Stay IA No. 476/2022 For Direction IA No. 765/2022	P. Mohanraj & 2 Ors Vs Axis Bank Limited & 6 Ors	Mr.TK Bhaskar	Mr. V Mahesh- R3 Mr. Vipin Warriar -R4

Copy to:

By the order of Hon'ble Member(J)

(Chennai Bench)

1. Notice Board
2. Website: www.nclat.nic.in

For Assistance,

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